## 36

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA)	-	Admission	230-	Quess Corp. Ltd.	
No.53/BB/2017			232		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

SPJ Legal Advocale the post

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed a memo containing the details of the authorities to whom the notices are to be issued and also the details of papers in which publication is to be made. Counsel stated that there are no other authorities other than the authorities whose particulars are given in the memo.

Issue notices to RD, ROC, Assistant Commissioenr of Income Tax, Central Circle 2(2) and to Assistant Commissioner of Income Tax, Circle 4 (1) (2) of Bangalore. Further, the petitioner company is directed to make advertisement in the Hindu, English daily, Bangalore Edition and Udayavani, Kannada daily, Bangalore Edition, atleast 10 days before the date of hearing.

The date of hearing is fixed to 27.10.2017.

MEMBER (J)

MEMBER (T)